

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **15.12.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. CC 1217/2014	21. CC 602/2015
2. CC 608/2015	22. CC 762/2015
3. CC 789/2016	23. CC 763/2015
4. CC 1072/2016	24. CC 199/2016
5. CC 489/2017	25. CC 667/2016
JC MATTERS	26. CC 1696/2016
6. Cr 63/2020 NGPS	27. CC 2078/2016
7. Cr 121/2020 NGPS	28. CC 346/2017
8. CC 496/2014	29. CC 520/2017
9. CC 358/2019	30. CC 785/2017
10. CC 2732/2020	31. CC 804/2017
11. CC 3933/2020	32. CC 808/2017
HEARING	33. CC 20/2018
12. CC 1092/2012	34. CC 329/2018
13. CC 1392/2014	35. CC 459/2018
14. CC 358/2015	36. CC 1008/2018
15. CC 4792/2020	37. CC 2383/2019
16. CrI.Misc 285/2019	38. CC 2544/2019
17. CrI.Misc 209/2020	39. CC 2619/2019
18. CrI.Misc 216/2020	ORDERS
19. OS 343/2019	40. OS 179/2020
20. OS 294/2020	
Munirajappa Vs Munegowda and another	

Hosakote
14.12.2020

Gini
14/12/20
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.


CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 15.12.2020 at 2.45 PM

HEARING

1. Cr 35/2020 ANGPS
2. Cr 239/2020 HPS
3. Cr 305/2020 HPS
4. Crl.Misc 148/2014
5. Crl.Misc 345/2015
6. Crl.Misc 429/2016
7. Crl.Misc 154/2020
8. Crl.Misc 186/2020
9. Crl.Misc 281/2020
10. Crl.Misc 282/2020
11. Crl.Misc 284/2020
12. Crl.Misc 286/2020
13. OS 146/2016
14. OS 36/2019
15. OS 293/2020(Canara Bank V/S Chikkamuniyappa)
16. OS 295/2020(Canara Bank V/S Amarnath)
17. OS 296/2020(Canara Bank V/S Chikkamuniyappa)
18. P & SC 1/20
19. F.D.P 4/2019
20. PCR 195/2020(Sanjeevappa V/S Manjunatha)

Hosakote

Dated: 14.12.2020


Pr. Civil Judge & JMFC.,
Hosakote

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**CAUSE LIST OF THE COURT OF CIVIL JUDGE AND JMFC., HOSAKOTE FOR
PRECONCILLATION SITTING OF THE DAY 15.12.2020.**

AFTERNOON SESSION AT 1.00 P.M.

1. OS 514/2014
2. OS 162/2018
3. EX 54/2010
4. EX 17/2012
5. OS 190/2016
6. EX 9/2018
7. EX 15/2019
8. EX 20/2004
9. EX 25/2013

EVENING SESSION AT 5.00 P.M

1. OS 190/2015
2. OS 18/2017
3. OS 268/2017
4. OS 448/2013
5. OS 244/2016

Hosakote

Dated: -14.12.2020


Pr. Civil Judge & JMFC.,
Hosakote

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